



**Completion of Recovery Certificate No. 8577 of 2025 against Winway Research, Proprietor - Ankur Jain (PAN: AGFPJ5226N) in the matter of Ankur Jain Proprietor - Winway Research.**

Recovery Certificate No. RC 8577 of 2025 dated January 22, 2025 was drawn against Winway Research, Proprietor - Ankur Jain (PAN: AGFPJ5226N) for a sum of Rs. 7,22,000/- (Rupees Seven Lakh Twenty-Two Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/AS/VC/2024-25/30975 dated October 30, 2024 in the matter of Ankur Jain Proprietor - Winway Research.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

24.02.2026  
Ahmedabad



*Pooja Dhingraa*

**RECOVERY OFFICER**

पूजा ढिंगरा / Pooja Dhingraa  
वेसली अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India  
अहमदाबाद / Ahmedabad